

Name of the corporate debtor: I-Dzire Hospitality Private Limited
Date of commencement of Liquidation Process: 05-12-2023 (order received by Liquidator on 29.12.2023)
List of stakeholders updated upto: 13-03-2024

List of Unsecured Financial Creditors

Sl. No.	Name of creditor	Identification No.	Amount claimed	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Jasoda Gulliya	UFC-01	2,70,424.00	2,70,424.00	Unsecured Financial Debt	-	-	No	100.00%	-	-	-	-	
2	Bonanza Infratec Private Limited	UFC-02	54,62,062.00	54,62,062.00	Unsecured Financial Debt	-	-	Yes	0.00%	-	-	-	-	
		Total	57,32,486.00	57,32,486.00		0	0	0	100.00%	0	0	0	0	

Note: The creditors have not submitted or updated their claims in the liquidation process till the last date for submission of claim. Hence, in accordance with sub regulation 2(c) of regulation 12 of Insolvency and Bankruptcy Board of India (Liquidation) Regulations, 2016, the liquidator has admitted the claim which has been submitted by the creditors and duly collated by the IRP/RP during the CIR Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, as deemed submitted by the creditors.